

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 22<sup>nd</sup> March, 2016

Time : 10:30 AM

**HON'BLE MR. JUSTICE M.S. NAMBIAR  
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE  
JUDICIAL MEMBER**

**HON'BLE DR. DEVENDRA KUMAR AGRAWAL  
EXPERT MEMBER**

**HON'BLE PROF. A.R. YOUSUF  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 114/2016 (M.A. No. 218/2016)	Devinder Vs. Union of India & Ors.	Mr. Vardhman Kaushik, Adv. for Applicant
2.	Original Application No. 129/2016 (M.A. No. 276/2016)	Ashutosh Kumar Sharma Vs. State of U.P. & Ors.	Dr. Abhishek Atrey, Adv. for Applicant
3.	<b>M.A. No. 265/2016</b> in Original Application No. 39 (THC)/2014 (CWP No. 9556/2011)	Jawara Ram & Ors. Vs. State of Rajasthan & Ors.	Mr. Navneet Singh Birkh, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
4.	Original Application No. 264/2015	Jagannath Mane Vs. Union of India & Ors.	Mr. Shekhar Sharma, Adv. for Applicant  Mr. Vishwendra Verma, Adv. for R-1 Mr. V. K. Shukla, Adv. for R-2, 4 & 5 Mr. Rajul Shrivastav, Adv. for R-4 Mr. S. A. Zaidi, Adv. for R-7 & 8 Mr. M. C. Dhingra & Mr. Piyush K. Roy, Adv. for Noticee
5.	Original Application No. 311/2015	Devendra Singh Bholey Vs. UOI & Ors.	Mr. S. K. Dubey & Mr. Rajmangal Kumar, Adv. for Applicant  Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Ms. Savitri Pandey, Adv. for R-2, 5 & 6 Mr. Rakesh Taneja, Adv. for R-7 Ms. Antima Bazaz, Adv. for R-8 Mr. Nikhil Nayyar, Adv. for R-9 & 10
6.	Original Application No. 14/2016	Yuva Shakti Sangthan Vs. Ministry of Environment & Forest & Ors.	Mr. Hitesh Sachar & Mr. Rishi Pal, Adv. for Applicant  Mr. Rajesh K. Singh, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. Manish Srivastava, Adv. for R-4
<b>FOR HEARING</b>			
7.	Original Application No. 19/2014 (M.A. No. 216/2015, M.A. No. 1027/2015 & M.A. No. 1330/2015)	Dr. Kashmira Kakati Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant  Ms. Shakshi Popli, Adv. for R – 1 Ms. Roy Kankana, Adv. for R-2 Mr. Avijit Roy, Adv. for R-3, 9, 10 & 12 Mr. Shuvodeep Roy, Adv. for R – 4 Mr. V.N. Koura, Adv. for R – 5 Mr. Ganesh Kamath, Adv. for R – 6

			Mr. Gaurab Banerji, Sr. Adv. along with Ms. Harsha Peechara, Advs. for R-7 Mr. Neeraj K. Gupta, Adv. for R – 8 Mr. U. Hazariea, Sr. Adv. along with Mr. Dharitry Phoobam, Adv. for R – 11 Mr. Tavinder Sidhu, Adv. for NHAi
8.	Original Application No. 416/2015	Omakumar Vs. State of Haryana & Ors.	Mr. Ajit Sharma, Adv. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 5
9.	Original Application No. 509/2015	Saloni Ailawadi Vs. Union of India & Ors.	Mr. Sanjeev Ailawadi, Adv. for Applicant  Mr. B. V. Niren, Adv. for R-1 Mr. Rahul Pratap, Adv. for R-2 Mr. Pinaki Misra, Sr. Adv. with Mr. Bishwajit Dubey, Adv. for R-4 to 6 Mr. Rajkumar, Adv. with Mr. Bhupinder Kumar, LA for R-5
10.	Original Application No. 527/2015	Satvinderjeet Singh Sodhi & Ors. Vs. Volkswagen India Private Limited & Ors.	Mr. Virender Ganda, Sr. Adv. with Mr. Vipul Ganda, Advs. for Applicant  Mr. Pinaki Misra, Sr. Adv. with Mr. Bishwajit Dubey, Adv. for R-1 to 5 Mr. B. V. Niren, Adv. for R-8 & 9 Mr. Tarunvir Singh, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Biraja Mahapatra, Adv. for R-10 Mr. Rajkumar, Adv. for R-6
11.	<b>M.A. No. 1166/2015 &amp; (I.A. No. 2469/2009)</b> <b>M.A. No. 1169/2015 (I.A. No. 3877/2015)</b> in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors. (State of U.P. Through Secretary, Forest)	Mr. Anuvrat Sharma, Adv. for Applicant  Mr. Harin P. Rawal, Sr. Adv. with Mr. Abhishek Choudhary, Adv. for UP Ms. Divya Prakash Pandey, Adv. for R-1 Ms. Sakshi Popli, Adv. for MoEF Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. Mrs. Sharmila Upadhyay, Adv. Mr. A. D. N. Rao & Mr. Sudipto Sircar, Advs
12.	<b>M.A. No. 1164/2015 &amp; (I.A. No. 2939/2010)</b> in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors.	Mr. Pawan Upadhyay, Adv.  Mr. Harin P. Rawal, Sr. Adv. with Mr. Abhishek Choudhary , Adv. for R-1 Ms. Sakshi Popli, Adv. for MoEF Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. Mrs. Sharmila Upadhyay, Adv. Mr. A. D. N. Rao & Mr. Sudipto Sircar, Advs
13.	<b>O.A. 494/2015</b> in Civil Writ Petition No. 130/2011	Bali Ram Singh Vs. State of Uttar Pradesh & Ors.	Mr. S. P. Singh, Sr. Adv. with Mr. Prakash Kumar Singh, Adv. for Applicant  Mr. Harin P. Rawal, Sr. Adv. with Mr. Abhishek Choudhary , Adv. for R-1 Ms. Sakshi Popli, Adv. for MoEF Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. Mrs. Sharmila Upadhyay, Adv. Mr. A. D. N. Rao & Mr. Sudipto Sircar, Advs

For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)